

- (4) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, See No. LT - 1876/92]
- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1984-85 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

**Oil and Natural Gas Commission  
(Amendment) Rules, 1991**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Shankaranand,

I beg to lay on the Table a copy of the Oil and Natural Gas Commission (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 693 in Gazette of India dated the 14th December, 1991 under sub-section (3) of section 31 of the Oil and Natural Gas Commission Act, 1959. [Placed in the Library, See No. LT - 1877/92]

**Annual Report and Review on the Working of Madhya Pradesh State Agro Industries Development Corporation Ltd. Bhopal for the Year 1984-85 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri Mullappally Ramachandran: I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1984-85.

- (2) A Statement (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1990-91 along with Audited Accounts under sub-section (4) of section 14 and sub-section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, See No. LT - 1879/92]

**Report of the Comptroller and Auditor General of India (No. 1 of 1991) etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): On behalf of Shri P. K. Thungon, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India - Union Government (No. 1 of 1991) - Commercial - Introduction. [Placed in Library, See No. LT - 1880/92]
- (2) Report of the Comptroller and Auditor General of India - Union Government (No. 2 of 1991) - Commercial - Resume of the Company Auditors, Reports and Comments on Accounts of